

## Annexure – 7

Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 19.05.2026

## List of Operational Creditors (Government Dues)

Sl. No.	Details Of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC,if applicable					
1	Commissioner of Customs, NS-II, JNCH, Nhava Sheva		1	76,97,412	-						76,97,412		
	<b>Total</b>			<b>76,97,412</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>76,97,412</b>	<b>-</b>	<b>-</b>

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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Place: Mumbai